

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 15 APR 1994

APPLICATION NUMBER: 17 of 1994.

APPLICANTS:

RESPONDENTS:

Sri.Yellappa v/s. Secretary, Ministry of Communications,
To. New Delhi and Others.

1. Sri.N.S.Srinivasan, Advocate, No.12, Second Floor,
 S.S.B.Mutt Buildings, Tank Bund Road, Bangalore-9.
2. Sri.M.Vasudeva Rao, Addl. Central Govt. Stng. Counsel,
 High Court Bldg, Bangalore-2.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 31st March, 1994.

Issued on
15/4/94
R.

ofc

for *S. S. Shankar*
DEPUTY REGISTRAR 15/4
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

APPLICATION NO.17/1994

THURSDAY, THE THIRTYFIRST DAY OF MARCH, 1994.

Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. T.V. Ramanan, Member (A)

Shri Yellappa
S/o. Kondappa
Aged 40 years working as A.E.
(Groups), Kolar
residing at Gowri Pet
Rajappa Building, Near Dist.
Training Institute, Gowri Pet
Kolar.

.... Applicant

By
(Shri N.S. Srinivasan, Advocate)

Vs.

1. Ministry of Telecommunication
by its Secretary
Department of Telecommunication
No.20, Ashok Road, Sanchar Bhavan
New Delhi.
 2. Chief General Manager
Telecommunication
Karnataka Circle, Bangalore-560 008
 3. Assistant General Manager
A.G.M.(SA), K.N.K. Circle
Karnataka Circle, Bangalore-8.
 4. Shri K.V.K. Prasad Rao
Working as T.D.E.(Telecom District
Kolar - 563 101. Engineer) Respondents
- (By Shri M. V. Rao, A.C.G.S.C.)

O R D E R

(Mr. Justice P.K. Shyamsunder, Vice
Chairman)

After having heard both sides for some
time, learned counsel for the applicant sought leave
to withdraw this application unconditionally. Accordingly,



we take on record his statement and make an order

dismissing this application as withdrawn. No costs.

(T.V. RAMANAN)

MEMBER (A)

(P.K. SHYAMSUNDER)

VICE CHAIRMAN

TRUE COPY

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